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No.5

RA-224/2004
OA-2075/2003

04.02.2005

Present: Sh. VSR Krishna, counsel for review applicant.

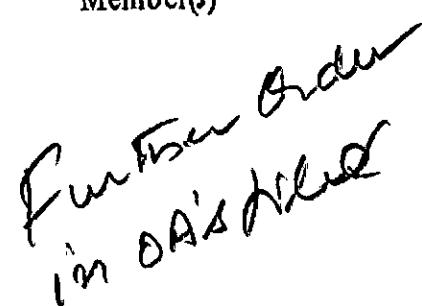
Last opportunity is accorded to the respondents to file reply, failing which their right to file the same shall be forfeited and the matter would be proceeded ex parte.

List on 23.02.2005.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)

/vv/


Further Order
in OA is filed

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